



## \$~4 & 7 IN THE HIGH COURT OF DELHI AT NEW DELHI

<u>CONT.CAS(C) 621/2017</u> +VINAY DAYAL

..... Petitioner

Through: Mr. Ashish Verma & Mr. Arway Sanyal, Advocates.

versus

VINOD KR DAYAL

..... Respondent Mr. Amiet Andlay, Advocate.

CONT.CAS(C) 744/2017 VINOD KR DAYAL ..... Petitioner Through: Mr. Amiel Andly & Mr. Arun K. Sharma, Advocate.

Through:

versus

VINAY DAYAL

..... Respondent Through: Mr. Amiet Andlay, Advocate.

## **CORAM:** HON'BLE MR. JUSTICE PRATEEK JALAN 23.05.2019

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Learned counsel for the parties, who are brothers, state that they would like to make an effort to settle the disputes between them amicably. The matter is, therefore, referred to Samadhan, Delhi High Court Mediation and Conciliation Centre, with a request to appoint a senior mediator. The parties and their counsel may appear before the Mediation Centre on 08.07.2019. The Mediator is requested to submit a report to the Court within six weeks thereafter.

List on 29.08.2019.

PRATEEK JALAN, J

MAY 23, 2019/ 'pv'/s

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